

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-524**  
IB-488/ND/2020

**IN THE MATTER OF:**

Swift Mail Communication Ltd  
V/s  
Rural Broadband Pvt Ltd

....Applicant

....Respondent

**SECTION**

U/s 9 of IBC

**Order delivered on 21.01.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Sanjeev Panda along with Sumit Shukla Advocates  
For the Respondent :

**ORDER**

Arguments heard on the point of issuance of notice. **Reserved for orders.**

SD/-

**(K.K. VOHRA)**  
**MEMBER (T)**

SD/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**